

COCO BUSINESS PACKAGE - NAVI GENERAL INSURANCE

ADD ON COVERS

Valet Parking Facility Liability -

UIN: IRDAN155RP0004V01202021/A0046V01202021

<u>VALET PARKING FACILITY LIABILITY EXTENSION CLAUSE</u>-Notwithstanding anything herein contained to the contrary, it is hereby agreed and declared that the Policy is extended to cover Insured's liability towards damage to motor vehicle while providing valet parking facility in the insured premises by an employee/contractual employee of the Insured.

This coverage excludes any loss due to theft, robbery and burglary.

The cover granted herein is subject to limit of indemnity not exceeding limits mentioned below which is within the overall limit in respect of Any One Accident (AOA) or aggregate during Policy period (AOY) as mentioned in the Schedule.

Any One Accident (AOA) Limit INR____

Any One Year (AOY) Limit INR___

Each claim under this extension shall be subject to excess INR _____ as mentioned in Policy Schedule. Except as otherwise provided in this endorsement, all terms, provisions and conditions of this Policy shall have full force and effect.